

Integrated Development Scheme of Spices in Andhra Pradesh

3270. DR. DASARINARAYANA RAO: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether a Central Scheme for Integrated Development of spices is under implementation in Andhra Pradesh;
- (b) if so, the details thereof;
- (c) what facilities are being extended to the growers of spices under the scheme; and
- (d) what progress the State has made in the production of spices after extending the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S.B.P.B.K. SATYANARAYANA RAO): (a) and (b) A Centrally Sponsored Integrated Programme for Development of Spices is being implemented in Andhra Pradesh through the State Department of Horticulture since Eighth Five Year Plan for development of important spices like black pepper, ginger, turmeric, chillies and seed spices with 100% Central assistance. The funds released to the State Govt, under the scheme is as follow:

(Rupees in lakhs)

8th Plan	—	441.67
9th Plan	—	225.00
(1992-93 to 1999-2000)		
2000-2001	—	30.00
(Outlay)		

(c) The facilities provided to the spices growers under the scheme are :

- (i) Production and distribution of planting material of improved spice varieties at 55% cost;
- (ii) Area expansion by providing 25% subsidy on cost of selected inputs;
- (iii) Laying of demonstration plots and distribution of minikits to popularise high yielding varieties and improved cultivation practices by providing 50% subsidy.

(d) In Andhra Pradesh, the production of important spices, viz., ginger, chillies, turmeric coriander and garlic has increased from 5.77 lakh tonnes in 1992-93 to 7.46 lakh tonnes in 1998-99.